

OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE, (NORTH-EAST) KARKARDOOMACOURTS, DELHI

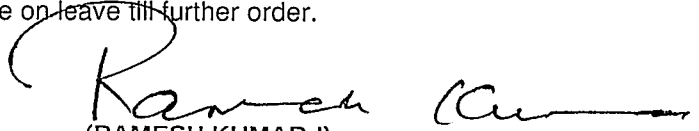
ORDER

The following postings and transfers are made with immediate effect:-

| S. No. | Name of the Official                              | From  | To  |
|--------|---|---|---|
| 1      | Ms. Sapna Sharma,<br>JA,<br>Ec No.65204598        | JA in the Accounts Branch, North-East District Karkardooma Courts, Delhi.   | Assistant Ahlmad in the court of Ms. Pragati, ACJ, North-East District, Karkardooma Courts, Delhi.                          |
| 2      | Ms. Hemlata,<br>JJA,<br>EC No.19255654            | Assistant Ahlmad in the court of Ms. Pragati, ACJ, North-East District, Karkardooma Courts, Delhi.                          | Assistant Ahlmad in the court of Sh. Nitish Kumar Sharma, MM-03, North-East District, Karkardooma Courts, Delhi.            |
| 3      | Sh. Sachin Kumar Nader,<br>JJA,<br>EC No.44890720 | Assistant Ahlmad in the court of Sh. Nitish Kumar Sharma, MM-03, North-East District, Karkardooma Courts, Delhi.            | Reader cum Ahlmad in the court of Ms. Nidhi Bala, MM (NI Act) Digital Court, North-East District Karkardooma Courts, Delhi. |
| 4      | Ms. Pratiyasha,<br>JJA,                           | Reader cum Ahlmad in the court of Ms. Nidhi Bala, MM (NI Act) Digital Court, North-East District Karkardooma Courts, Delhi. | Assistant Ahlmad in the court of Ms. Nidhi Bala, MM (NI Act) Digital Court, North-East District Karkardooma Courts, Delhi.  |
| 5      | Sh. Chiranjit Aswal,<br>JJA,<br>FC No.            | Assistant Ahlmad in the court of Ms. Nidhi Bala, MM (NI Act) Digital Court, North-East District Karkardooma Courts, Delhi.  | JJA in the Accounts Branch, North-East District Karkardooma Courts, Delhi.  |

Note:-

- (1) Non-compliance of the transfer order or immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against them as per rules.
- (2) Sh. Nand Kishore, Judicial Assistant, presently posted in the Bail Section, North-East District, Karkardooma Courts, Delhi is hereby directed to work in CMM Office North-East District, as and when Ms. Hema Kumari, JJA, posted in CMM Office happens to be on leave till further order.
- (3) Earlier Order No. 5716-5729Admn./P&T/NE/KKD/2022 dated 26.09.2022 in respect of Sh. Mahesh Kumar, Orderly is hereby cancelled.
- (4) Ms. Kulvinder kaur, Sr. JA, Presently posted in the General Branch and RTI Branch, North-East District, Karkardooma Courts, Delhi is hereby directed to work in Leave Section and Hindi Section North-East District, as and when Ms. Vimmi Bala, Sr. JA posted in Leave Section and Hindi Section happens to be on leave till further order.

  
 (RAMESH KUMAR-I)  
 Principal District & Sessions Judge  
 North-East District,  
 Karkardooma Courts, Delhi.

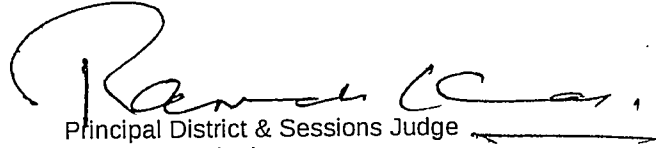
27/10/22

No. 6368-80 /P&T/Admn./NE/KKD/2022

Dated 127 OCT 2022

Copy forwarded for information and necessary action to:-

1. Ld. Principal District & Sessions Judge (HQs), Delhi.
2. The Administrative Officer (Judl.), Admn.-II O/o District & Sessions Judge (HQs), Delhi.
3. The Accounts Officer, North-East District, Karkardooma Courts, Delhi.
4. The Officers/officials concerned.
5. Dealing Officials, Personal File/Leave/ACR Cell.
6. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
7. R&I Branch North-East District Karkardooma Courts, Delhi for upload the same.
8. Dealing Official, LAYERS, Tis Hazari, Courts Delhi.
9. PS to the undersigned.

  
Principal District & Sessions Judge  
North-East District,  
Karkardooma Courts, Delhi.

27/10/22